

Companies found guilty of accounting lapses

2569. SHRI SANAT KUMAR MANDAL : Will the Minister of INDUSTRY be pleased to state :

(a) whether Government are contemplating to take action against companies whose accounting policies are contrary to the recommendations made by the Institute of Chartered Accountants of India;

(b) whether it is a fact that in many cases the accounts of companies do not present a 'true and fair' picture, as enjoined by the provisions of the Companies Act; and

(c) if so, action taken in such cases ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) :

(a) The recommendations of the Institute of Chartered Accountants of India regarding accounting policies have no legal force. Action is considered by the Department of Company Affairs in cases where specific contravention of the provision of the Companies Act is brought to the notice of the Department through complaint, inspection etc.

(b) and (c). During the period 1.4.85 to 31.3.86, 9 prosecutions under Section 211 of the Act have been filed against the companies for not disclosing "true and fair" view of their affairs in the Balance Sheets.

Production of Khadi

2570. SHRI SYED SHAHABUDDIN : Will the Minister of INDUSTRY be pleased to state :

(a) the quantity of Khadi produced in the country during 1985-86, State-wise;

(b) the estimated number of weavers engaged in the production of khadi;

(c) the estimated size of the population dependent for its livelihood on khadi production; and

(d) brief particulars of Centrally sponsored schemes for promoting the production of Khadi and ensuring a reasonable return to the producer ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) :

(a) Statewise figures of production of Khadi in the country available for the year 1984-85 are given in Statement-I below.

(b) 1.36 lakh weavers were engaged in the production of Khadi during 1984-85.

(c) Khadi provided employment to 13.05 lakh persons (full time 4.24 lakh persons and part time 8.81 lakh persons) during 1984-85.

(d) Particulars of centrally sponsored schemes for promoting the production of Khadi are given in Statement-II below.

Statement-I

Statewise production of Khadi during 1984-85

Quantity : Million S q.mt.

S. No.	States and Union Territories	Quantity
1	2	3
I. States		
1.	Andhra Pradesh	5.94
2.	Assam	0.38
3.	Bihar	6.86
4.	Gujarat	7.95
5.	Haryana	1.62
6.	Himachal Pradesh	0.20
7.	Jammu & Kashmir	0.46
8.	Karnataka	6.28
9.	Kerala	3.01
10.	Madhya Pradesh	1.73
11.	Maharashtra	1.95
12.	Manipur	0.01
13.	Meghalaya	*
14.	Nagaland	0.02